

प्रेस विज्ञप्ति
PRESS RELEASE

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SEBI signs MoU with European Securities and Markets Authority on cooperation and exchange of information relating to Central Counterparties

Securities and Exchange Board of India (SEBI) and the European Securities and Markets Authority (ESMA) have signed a Memorandum of Understanding (MoU) concerning cooperation and exchange of information in relation to Central Counterparties (CCPs) regulated and supervised by SEBI. This MoU replaces an earlier MoU between SEBI and ESMA which was entered into on June 21, 2017.

The MoU enables SEBI and ESMA to cooperate regarding CCPs, in line with their respective laws and regulations and establishes a framework for ESMA to place reliance on SEBI's regulatory and supervisory activities, while safeguarding the European Union's financial stability. The MoU, demonstrates the importance of cross-border cooperation to facilitate international clearing activities.

The MoU was signed by SEBI Chairman Mr. Tuhin Kanta Pandey and ESMA Chair Ms. Verena Ross.

Mumbai

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